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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---|----------|---------|-----------------|---|
| CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017 | - | Hearing | Rule-6 of IB | Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| | S.J. Sanghvi 9449556355 | Petitioner |  |
| | P.K. Arjun | Respondent |  |

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. He has filed objections. Copy of objections served on the other side for hearing. List it on 5/10/2017.


MEMBER(J)


MEMBER(T)